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**Central Administrative Tribunal  
Jabalpur Bench**

**OA No.742/06**

Jabalpur, this the 1<sup>st</sup> November 2006.

**CORAM**

Hon'ble Dr.G.C.Srivastava, Vice Chairman  
Hon'ble Mr.A.K.Gaur, Judicial Member

Bhaiyalal  
S/o Shri Jhunnilal  
R/o near Ghan Bharti School  
Gangamai, Vehicle Factory  
Jabalpur. Applicant

(By advocate Shri S.K.Nandi on behalf of Shri S.Paul)

Versus

1. Union of India  
Ministry of Defence  
Defence Production  
New Delhi.
2. Chairman-cum-Director General  
Ordnance Factory Board  
10-A, Shaheed S.K.Bose Marg  
Kolkata.
3. General Manager  
Gun Carriage Factory  
Jabalpur. Respondents

(By advocate Shri S.K.Mishra)

**O R D E R (oral)**

**By Dr.G.C.Srivastava, Vice Chairman**

→ This Original Application has been filed against the order of the Disciplinary Authority passed on 14.10.2004 imposing the penalty of compulsory retirement from service. The applicant has filed an appeal against the order of the Disciplinary Authority before the Appellate Authority on 22.10.2005 but no response has been received by the applicant from the Appellate Authority.

(G)

2. Learned counsel for the applicant has submitted that the applicant would be satisfied if the Appellate Authority is directed to decide the appeal of the applicant within a specified period.

3. Accepting this prayer, we direct respondent No.2 to consider the appeal filed by the applicant on 22.10.05 (A-12) along with the submissions made in this OA and dispose of the appeal within a period of three months by a detailed and reasoned order. It be noted that we have not considered the case on merits.

4. We have heard Shri S.K.Mishra, appearing on behalf of the respondents also.

5. With aforesaid directions, the OA is disposed of.

*A.K.Gaur*  
(A.K.Gaur)  
Judicial Member

*G.C.Srivastava*  
(Dr.G.C.Srivastava)  
Vice Chairman

aa.

पूछांकन से ओ/न्या..... जबलपुर, दि.....  
प्रतिलिपि देवी शिवा  
(1) सचिव, उच्च न्यायालय, जबलपुर  
(2) अधिकारी/विधायक/मुख्यमंत्री  
(3) विधायक/मुख्यमंत्री  
(4) उपराज्यपाल, जबलपुर  
सूचना एवं आवश्यक दस्तावेज़ देवी शिवा

S. J. Gaur Ad v 238  
S. K. Mishra Ad v 239

2-11-06